

**LOK SABHA UNSTARRED QUESTION NO.456 FOR 18.7.2017 REGARDING
NUTRIENT BASED SUBSIDY**

1. Any variant of the subsidised P&K fertilizers covered under NBS Policy and are fortified/coated with Boron and Zinc, as provided for under FCO, will be eligible for additional subsidy over and above the normal NBS.
2. In order to monitor the MRPs of P&K fertilizers, the companies shall continue to submit the certified cost data as per the requirement and directions of Dept. of Fertilizers (DOF) from time to time. The companies shall also report MRPs of P&K fertilizers regularly to DOF.
3. The fertilizer companies are required to print Maximum Retail Price (MRP) along with applicable subsidy on the fertilizer bags clearly. Any sale above the printed MRP will be punishable under the EC Act.
4. The distribution and movement of fertilizers along with import of finished fertilizers, fertilizer inputs and production by indigenous units is monitored through the online web based "Fertilizer Monitoring System (FMS)/mobile FMS".
5. 20% of the price decontrolled fertilizers produced/imported in India has been kept under the Movement Control under the Essential Commodities Act 1955 (ECA) so as to bridge the supplies in underserved areas.
